

S.No.	Name of Work	Cost (Rs. Cr.)
13.	Himgir - Goods shed	5.39
14.	Barbil - Development of goods shed as freight terminal	12.42
15.	Jharsuguda - Development of goods shed as freight terminal	9.66
16.	Balasore - Development and upgradation as freight terminal	3.89
TOTAL		82.32

Improvement in the Railway Rake Points / Goods sheds is an ongoing process over Indian Railways. Works for improvement of goods sheds are sanctioned after careful scrutiny and evaluation of proposals based on operational requirement, commercial viability, technical feasibility and resource availability. The future traffic projections and goods shed utilization are also taken into consideration for sanctioning a Project for the improvement / development of Goods Sheds.

Railways have taken initiatives and all appropriate steps for the improvement/development of the railway rake points / goods shed in Odisha. In the beginning of the current financial year over 16 works for improvements in Rake Points in Odisha were sanctioned as per Pink Book 2013-14 and ongoing at a cost of over Rs.82 crore. The detailed list of sanctioned work for the development of goods sheds in Odisha is appended.

#### **Railway project in Odisha**

\*253. SHRI RABINARAYAN MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has received the D.O. No. UM-16/13-118/CM, dated 27 November 2013 from the Chief Minister, Odisha, regarding Special Budget Provision for Khurda Road Bye-Pass Line, in connection with the proposal submitted by the East Coast Railway costing Rs.16.87 crore, to ensure timely completion before Nabakalebar Festival of Lord Jagannath; and

(b) if so, the details of action taken thereon?

THE MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE): (a) and (b) Yes, Sir. The proposal for construction of a 1.3 KM bypass line at a cost of Rs. 16.87 crore connecting Argul PH (on Howrah-Chennai mainline) to Haripurgram PH (on Khurda Road -Puri Branch line) submitted by the East Coast Railway is under examination of this Ministry.

#### **Affordability of medicines**

†\*254 SHRI NARENDRA KUMAR KASHYAP: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has noted that medicines are gradually going out of reach of the common man due to the existing Drug Policy, if so, the reasons therefor along with the reaction of Government thereto;

(b) whether Government has received complaints that foreign medicine companies are selling medicines at exorbitant prices arbitrarily in violation of the Drug Policy;

(c) If so, the details thereof along with the action/steps taken by Government on such complaints during each of the last three years and current year; and

(d) the steps being taken by Government to provide medicines to people at affordable prices?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) In pursuance of National Pharmaceutical Pricing Policy, 2012 (NPPP-2012), the Government has notified Drugs (Prices Control) Order, 2013 (DPCO, 2013). As per para 13 (2) of the DPCO, 2013, all the existing manufactures of scheduled formulations, selling the branded or generic or both the versions of scheduled formulations at a price lower than the ceiling price (plus local taxes as applicable) so fixed and notified by the Government shall maintain their existing maximum retail price. Therefore, the question of medicines getting out of the reach of the common man due to the present drug policy does not arise. Rather, prices of scheduled formulations has been brought down and the details of

---

†Original notice of the question was received in Hindi.